

1	2	3
9.	Jammu and Kashmir	70
10.	Karnataka	0
11.	Kerala	0
12.	Madhya Pradesh	4
13.	Chhattisgarh	494
14.	Maharashtra	0
15.	North East-I	0
16.	North East-II	3749
17.	Odisha	401
18.	Punjab	0
19.	Rajasthan	0
20.	Tamil Nadu	0
21.	Uttar Pradesh (East)	0
22.	Uttar Pradesh (West)	0
23.	Uttarakhand	0
24.	West Bengal	0
TOTAL:		7885

Promoting VoIP and IP television facility

†4094. SHRI ASHK ALI TAK: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government has chalked out any strategy to promote VoIP and IP television facility in the country; and

(b) if so, the details thereof?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) and (b) It has been endeavor of the Government to promote Voice over Internet Protocol (VoIP) facility. It is also reflected in National Telecom Policy-2012 (NTP-12) which indicates one of the strategies as “to enable and enforce the VoIP facility to enhance consumer affordability.”

Internet Telephony using Voice over Internet Protocol (VoIP) is being provided by Telecom service providers under the relevant licence.

Internet Protocol Television (IPTV) Services are permitted under Unified Access Service (UAS)/Cellular Mobile Telephone Service (CMTS)/Basic Service Licence. Further, under present license for provision of Internet Services based on Internet Service guidelines dated 24.08.2007, permission to provide IPTV services are granted on application by licensee.

Expenditure on security of Government websites

†4095. SHRI MOTILAL VORA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government is aware of the fact that incidents of hacking of some sensitive Government websites by foreigners have occurred;

(b) if so, the steps taken by Government to enhance the security of various Government websites; and

(c) the expenditure incurred by Government under this head in the last two years and the expenditure to be incurred in 2013-14 and 2014-15?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) and (b) The Government websites host information for public dissemination. No sensitive information is hosted on Government websites. As per the guidelines of the Government, the Computer systems with sensitive information are isolated from Internet. Various measures have been taken by the Government to detect and prevent cyber attacks on websites and enhance the security of Government websites. These are:—

(i) All the new Government websites and applications are to be audited with

†Original notice of the question was received in Hindi.